

**IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH**  
***(through Hybrid Mode)***  
**COURT-I**

Item No. 138

CP(IB) No. 265/Chd/Hry/2020

**IN THE MATTER OF:**

Avon Ispat & Power Ltd

...Petitioner/ Operational Creditor

Vs.

Milton Cycle Industries Ltd.

...Respondents/ Corporate Debtor

**Under Section: 9, IBC 2016**

Since the Hon'ble Member (Technical) is on leave, the matter is adjourned to 15.02.2024.

-sd-  
Court Officer

February 02, 2024  
SM